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O.A. 334/01

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated 20.11.2001

Learned counsel for the petitioner Shri L. Pradham wants one week's time to argue the matter. Already five adjournments have been given for hearing the matter. In view of this adjourned to 27.11.2001 peremptorily. It is, however made clear that on the next date if adjournment is asked for by Shri Pradham, the O.A. will be dismissed for not being pressed.

Vice-Chairman
20/11

Order dated 27.11.01

Shri L. Pradham submits that he does not want to press the O.A. In view of Submission made by the learned counsel for the petitioner, the O.A. is disposed of as not being pressed.

Shri R.C. Mohanty, learned Govt. Advocate is present and heard.

Sankar Kumar
Vice-Chairman
27/11/2001

For Registry
advt. 27.11.01,

26/11/01.

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Free copy of order
dt. 27/11/01 issued to
the counsel for both
sides.

22/11/01
S. O.

10/12/01